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Title: Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): On behalf of Shri Arjun Singh, I beg to lay on the Table-

(1) A copy each of the following Outcome Budgets (Hindi and English versions):-

(i) Department of Higher Education, Ministry of Human Resource Development, for the year 2008-2009.

(Placed in Library, See No. LT 8336/2008)

(ii) Department of School Education and Literacy, Ministry of Human Resource Development, for the year 2008-2009.

(Placed in Library, See No. LT 8337/2008)

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Human Resource Development for the year 2008-2009.

(Placed in Library, See No. LT 8338/2008)

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Minority Affairs for the year 2008-2009.

(Placed in Library, See No. LT 8339/2008)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Minority Affairs for the year 2008-2009.

(Placed in Library, See No. LT 8340/2008)

**स्वान मंत्री (श्री शीश राम ओला):** उपाध्यक्ष महोदय, मैं स्वान मंत्रालय की वर्ष 2008-09 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभापटल पर रखता हूँ।

(Placed in Library, See No. LT 8341/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): On behalf of Shri Kamal Nath, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce and Industry for the year 2008-2009.

(Placed in Library, See No. LT 8342/2008)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table –

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2008-2009.

(Placed in Library, See No. LT 8343/2008)

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Prasar Bharati (Broadcasting Corporation of India), New Delhi, for the year 2006-2007 together with Audit Report thereon.

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 8344/2008)

- (4) A copy of the Cable Television Networks (Amendment) Rules, 2008 (Hindi and English versions) published in Notification No. G.S.R.104(E) in Gazette of India dated the 25<sup>th</sup> February, 2008, under sub-section (3) of section 22 of the Cable Television Networks (Regulation) Act, 1995.

(Placed in Library, See No. LT 8345/2008)

- (5) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Information and Broadcasting for the year 2008-2009.

(Placed in Library, See No. LT 8346/2008)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Prasar Bharat (Broadcasting Corporation of India), New Delhi, for the year 2006-2007.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Prasar Bharat (Broadcasting Corporation of India), New Delhi, for the year 2006-2007.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 8344/2008)

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THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to lay on the Table –

- (1) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2008-2009.

(Placed in Library, See No. LT 8347/2008)

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family Welfare for the year 2008-2009.

(Placed in Library, See No. LT 8348/2008)

THE MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (SHRI KAPIL SIBAL): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Agharkar Research Institute, Pune, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Agharkar Research Institute, Pune, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8349/2008)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Centre for Research in Powder Metallurgy and New Materials, Hyderabad, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Advanced Centre for Research in Powder Metallurgy and New Materials, Hyderabad, for the year 2006-2007.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8350/2008)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bangalore, for the year 2006-2007.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8351/2008)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bangalore, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bangalore, for the year 2006-2007.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8352/2008)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aryabhata Research Institute for Observational Sciences, Nainital, for the year 2006-2007.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 8353/2008)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata, for the year 2006-2007.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 8354/2008)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Accreditation Board for Testing and Calibration Laboratories, New Delhi, for the year 2006-2007.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 8355/2008)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2006-2007

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 8356/2008)

- (17) A copy each of the following Detailed Demands for Grants (Hindi and English versions):-

(i) Ministry of Science and Technology, for the year 2008-2009.

(Placed in Library, See No. LT 8357/2008)

(ii) Ministry of Earth Sciences, for the year 2008-2009.

(Placed in Library, See No. LT 8358/2008)

(18) A copy each of the following Outcome Budgets (Hindi and English versions) :-

(i) Department of Scientific and Industrial Research for the year 2008-2009.

(Placed in Library, See No. LT 8359/2008)

(ii) Department of Bio-Technology for the year 2008-2009.

(Placed in Library, See No. LT 8360/2008)

(iii) Department of Science and Technology for the year 2008-2009.

(Placed in Library, See No. LT 8361/2008)

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I beg to lay on the Table –

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Women and Child Development for the year 2008-2009.

(Placed in Library, See No. LT 8362/2008)

(2) A copy of the Outcome Budget (Hindi and English versions) of the Ministry of Women and Child Development for the year 2008-2009.

(Placed in Library, See No. LT 8363/2008)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN): I beg to lay on the Table a copy of the Outcome Budget (Hindi and English versions) of the Planning Commission for the year 2008-2009.

(Placed in Library, See No. LT 8364/2008)

गृह मंत्रालय में राज्य मंत्री (श्री माणिकराव होडल्या गावित): उपाध्यक्ष महोदय, मैं निम्नलिखित पत्र सभापटल पर रखता हूँ।

(1) निम्नलिखित अनुदानों की विस्तृत मांगों की एक-एक प्रती (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) वर्ष 2008-09 के लिए गृह मंत्रालय (खंड - I)

(दो) वर्ष 2008-09 के लिए गृह मंत्रालय (बिना विधानमण्डल वाले संघ राज्यक्षेत्र) (खंड - II)

(Placed in Library, See No. LT 8365/2008)

(2) गृह मंत्रालय के वर्ष 2008-09 के परिणामी बजट की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8366/2008)

(3) राजभाषा विभाग, गृह मंत्रालय के वर्ष 2006-07 के 38वें वार्षिक मूल्यांकन प्रतिवेदन की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8367/2008)

(4) संविधान के अनुच्छेद 356(3) के अंतर्गत संविधान के अनुच्छेद 356 के खंड (2) के अंतर्गत राष्ट्रपति द्वारा 12 मार्च, 2008 को जारी उद्घोषणा, जिसके द्वारा नागालैण्ड राज्य के संबंध में उनके द्वारा 3 जनवरी, 2008 को जारी की गई पूर्व उद्घोषणा का प्रतिसंहरण किया गया है, जो 12 मार्च, 2008 के भारत के राजपत्र में अधिसूचना संख्या सा.का.ि.न. 177(अ) में प्रकाशित हुई थी, की एक प्रती (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 8368/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): I beg to lay on the Table –

(1) A copy of the Indo-Tibetan Border Police Force, Deputy Commandant (Transport) and Assistant Commandant (Transport) Recruitment Amendment Rules, 2007 (Hindi and English versions ) published in Notification No. G.S.R. 722(E) in Gazette of India dated the 20<sup>th</sup> November, 2007 under sub section (3) of section 156 of the Indo-Tibetan Border Police Force Act, 1992.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8369/2008)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the Central Industrial Security Force Act, 1968 :-

(i) The Central Industrial Security Force (Group 'A' Executive Cadre) Recruitment Amendment Rules, 2007 published in Notification No. G.S.R.5(E) in Gazette of India dated the 2<sup>nd</sup> January, 2008.

(ii) The Central Industrial Security Force (Additional Director General and Additional Deputy Inspector General) Recruitment Rules, 2007 published in Notification No. G.S.R. 682(E) in Gazette of India dated the 30<sup>th</sup> October, 2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (ii) of (3) above.

(Placed in Library, See No. LT 8370/2008)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): On behalf of Shrimati Survakanta Patil, I beg to lay on the Table a copy

each of the following statements (Hindi and English versions) showing action taken by the Government on the assurances, promises and undertakings given by Ministers during various sessions of Tenth, Eleventh, Twelfth, Thirteenth and Fourteenth Lok Sabha:-

**TENTH LOK SABHA**

1. Statement No. L Third Session, 1992  
(Placed in Library, See No. LT 8371/2008)
2. Statement No. XXXVI Twelfth Session, 1995  
(Placed in Library, See No. LT 8372/2008)
3. Statement No. XXXVII Thirteenth Session, 1995  
(Placed in Library, See No. LT 8373/2008)
4. Statement No. XXIX Fifteenth Session, 1995  
(Placed in Library, See No. LT 8374/2008)

**ELEVENTH LOK SABHA**

5. Statement No. XXXVI Second Session, 1996  
(Placed in Library, See No. LT 8375/2008)
6. Statement No. XXXII Fifth Session, 1997  
(Placed in Library, See No. LT 8376/2008)

**TWELFTH LOK SABHA**

7. Statement No. XLII Second Session, 1998  
(Placed in Library, See No. LT 8377/2008)
8. Statement No. XXXVII Third Session, 1998  
(Placed in Library, See No. LT 8378/2008)

**THIRTEENTH LOK SABHA**

9. Statement No. XXXIX Second Session, 1999  
(Placed in Library, See No. LT 8379/2008)
10. Statement No. XLII Third Session, 2000  
(Placed in Library, See No. LT 8380/2008)

11. Statement No. XXXVI Fourth Session, 2000  
(Placed in Library, See No. LT 8381/2008)
12. Statement No. XXXIV Fifth Session, 2000  
(Placed in Library, See No. LT 8382/2008)
13. Statement No. XLIII Sixth Session, 2001  
(Placed in Library, See No. LT 8383/2008)
14. Statement No. XLII Seventh Session, 2001  
(Placed in Library, See No. LT 8384/2008)
15. Statement No. XXIX Eighth Session, 2001  
(Placed in Library, See No. LT 8385/2008)
16. Statement No. XXVIII Ninth Session, 2002  
(Placed in Library, See No. LT 8386/2008)
17. Statement No. XXIV Tenth Session, 2002  
(Placed in Library, See No. LT 8387/2008)
18. Statement No. XXIII Eleventh Session, 2002  
(Placed in Library, See No. LT 8388/2008)
19. Statement No. XXI Twelfth Session, 2003  
(Placed in Library, See No. LT 8389/2008)
20. Statement No. XVIII Thirteenth Session, 2003  
(Placed in Library, See No. LT 8390/2008)
21. Statement No. XVII Fourteenth Session, 2003  
(Placed in Library, See No. LT 8391/2008)

#### **FOURTEENTH LOK SABHA**

22. Statement No. XV Second Session, 2004  
(Placed in Library, See No. LT 8392/2008)
23. Statement No. XIII Third Session, 2004  
(Placed in Library, See No. LT 8393/2008)
24. Statement No. XIII Fourth Session, 2005  
(Placed in Library, See No. LT 8394/2008)
25. Statement No. X Fifth Session, 2005  
(Placed in Library, See No. LT 8395/2008)
26. Statement No. IX Sixth Session, 2005  
(Placed in Library, See No. LT 8396/2008)
27. Statement No. VIII Seventh Session, 2006 (Vol. I & II)  
(Placed in Library, See No. LT 8397/2008)
28. Statement No. VI Eighth Session, 2006  
(Placed in Library, See No. LT 8398/2008)



29.	Statement No. V	Ninth Session, 2006 (Placed in Library, See No. LT 8399/2008)
30.	Statement No. IV	Tenth Session, 2007 (Placed in Library, See No. LT 8400/2008)
31.	Statement No. II	Eleventh Session, 2007 (Placed in Library, See No. LT 8401/2008)
32.	Statement No. I	Twelfth Session, 2007 (Placed in Library, See No. LT 8402/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Bal Bhawan, New Delhi, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Bal Bhawan, New Delhi, for the year 2006-2007, together with Audit Report thereon.
- (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Bal Bhawan, New Delhi, for the year 2006-2007.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8403/2008)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Council of Primary Education, Gandhinagar, for the year 2006-2007, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Gujarat Council of Primary Education, Gandhinagar, for the year 2006-2007.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8404/2008)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Prathmik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Maharashtra Prathmik Shikshan Parishad (Sarva Shiksha Abhiyan), Mumbai, for the year 2005-2006.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8405/2008)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan Rajya Mission Tripura, Agartala, for the year 2005-2006.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8406/2008)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2005-2006, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shiksha Abhiyan State Mission Authority Manipur, Imphal, for the year 2005-2006.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 8407/2008)

THE MINISTER OF STATE IN THE DEPARTMENT OF COMMERCE, MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH): I beg to lay on the Table –

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Project Exports Promotion Council of India, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Project Exports Promotion Council of India, New Delhi, for the year 2006-2007.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8408/2008)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Kolkata, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of Tea Board, Kolkata, for the year 2006-2007.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8409/2008)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of Shellac and Forest Products Export Promotion Council (SHEFEXIL), Kolkata, for the year 2006-2007.

(Placed in Library, See No. LT 8410/2008)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Exports Promotion Council, Hyderabad, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Pharmaceuticals Exports Promotion Council, Hyderabad, for the year 2006-2007.

(Placed in Library, See No. LT 8411/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table

- (1) (i) A copy of the Annual Report (Part I and II) (Hindi and English versions) of the University of Delhi, Delhi, for the year 2004-2005.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the year 2004-2005.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 8412/2008)

- (3) (i) A copy of the Annual Report (Part I and II) (Hindi and English versions) of the University of Delhi, Delhi, for the year 2005-2006.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the University of Delhi, Delhi, for the year 2005-2006.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 8413/2008)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2006-2007.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 2006-2007, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru University, New Delhi, for the year 2006-2007.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 8414/2008)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2006-2007.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Hill University, Shillong, for the year 2006-2007.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 8415/2008)

(9) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 2006-2007 together with Audit Report thereon.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 8416/2008)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya, Wardha, for the year 2006-2007.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 8417/2008)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Promotion of Urdu Language, New Delhi, for the year 2006-2007, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Promotion of Urdu Language, New Delhi, for the year 2006-2007.

(iv) A copy of the Review (Hindi and English versions) by the Government on the Audited Accounts of the National Council for Promotion of Urdu Language, New Delhi, for the year 2006-2007.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 8418/2008)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2006-2007.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Auroville Foundation, Auroville, for the year 2006-2007, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Auroville Foundation, Auroville, for the year 2006-2007.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 8419/2008)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Indian Institute of Management, Bangalore, for the year 2006-2007.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 8420/2008)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Ahmedabad, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of Indian Institute of Management, Ahmedabad, for the year 2006-2007.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 8421/2008)

(21) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Kolkata, for the year 2006-2007.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT 8422/2008)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) Statement Regarding Review (Hindi and English versions) by the Government of the working of the National Book Trust, India, New Delhi, for the year 2006-2007.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT 8423/2008)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2006-2007.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Open University, New Delhi, for the year 2006-2007.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT 8424/2008)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Chennai, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Chennai, for the year 2006-2007.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT 8425/2008)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Chandigarh, for the year 2006-2007.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT 8426/2008)

(31) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technical Teachers' Training and Research, Bhopal, for the year 2006-2007.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT 8427/2008)

(33) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Historical Research, New Delhi, for the year 2006-2007, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Historical Research, New Delhi, for the year 2006-2007.

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

(Placed in Library, See No. LT 8428/2008)

(35) A copy of the statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Institute of Advanced Study, Shimla, for the year 2006-2007, within the stipulated period of nine months after the closed of the Accounting year.

(Placed in Library, See No. LT 8429/2008)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): I beg to lay on the Table a copy of the Chandigarh Value Added Tax Rules, 2006 (Hindi and English versions) published in Notification No. 978-FII(8)-2006/2967 in Chandigarh Administration Gazette dated the 26<sup>th</sup> May, 2006 under sub-section (3) of section 70 of the Punjab Value Added Tax Act, 2005.

(Placed in Library, See No. LT 8430/2008)